## COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 194 OF 2017 & IA NO. 490 OF 2017

Dated: 6<sup>th</sup> March, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Sai Service Private Limited			Appellant(s)	
Maharashtra Electricity Regulato		/s. hission & Anr.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Shailesh k. ł Mr. Ajay Kumar	Kapoor	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganathan Ms. Aanchal Arora for R-1		
		Ms. Nikita Choul	kse for R	-2

# <u>ORDER</u>

Learned counsel for the appellant seeks four weeks more time to file rejoinder. He may take steps to file the same on or before 04.04.2018 after serving copy on the other side.

List the matter on 07.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk